

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3185
ANSWERED ON:12.12.2012
GLOBAL PROPERTY CONSULTANT FOR AI
Chitthan Shri N.S.V.;Ganeshamurthi Shri A.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India (AI) has appointed/proposes to appoint a global real estate consultant;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government proposes to sell/lease its properties;
- (d) if so, the details thereof and the reasons therefor,property-wise;
- (e) whether selling the prime property is likely to lead to relocation of staff from these places;
- (f) if so, whether the Government has consulted the affected persons in this regard before arriving at a decision;and
- (g) if so, the details thereof and if not,the reasons therefor along with the steps taken by the Government to protect the interests of both AI and its staff?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a), (b), (c) and (d): Yes, Madam. As per its approved Financial Restructuring Plan, Air India is required to raise Rs.5000 crores over a period of ten years through asset monetization. Accordingly, Air India has appointed M/s. DTZ International Property Advisors Private Limited as global real estate consultant to examine its properties in India and abroad and to suggest a road-map for the monetization of the same. The Consultant is in the process of identification of the properties.

(e): No Madam.

(f) and (g): Do not arise.